

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE AT CHENNAI**

APPLICATION NO. 112 OF 2020 (SZ)

BETWEEN

Tribunal on its own Motion SUO MOTU

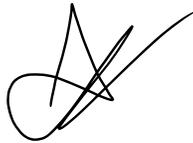
... Applicant

And

The Principal secretary to Government and Others.

... Respondents

**PRESENT STATUS CUM PROGRESS REPORT FILED BY THE 6th
RESPONDENT**



M/s. ABDUL SALEEM

S.SARAVANAN

COUNSEL FOR THE 6th RESPONDENT

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**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE AT CHENNAI**

APPLICATION NO. 112 OF 2020 (SZ)

IN THE MATTER OF:

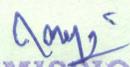
Tribunal on its own motion SUO MOTU
Based on the News Item in Tamil Newspaper
Dinamalar Chennai Edition dated 13.07.2020,
"Delay in starting the Cultivation due to
non-maintenance of Uyyakondan Canal".

...Applicant(s)

Versus

1. The Principal Secretary to Government,
Public Works Department,
Govt. Secretariat, Fort St. George,
Chennai - 600 009.
2. The Secretary to Govt. of Tamil Nadu,
Department of Environment,
Govt. Secretariat, Fort St. George,
Chennai, Tamil Nadu - 600 009.
3. Engineer in Chief (Water Resources Organization)
and Chief Engineer (General)
Public Works Department,
Chepauk, Chennai - 600 005.
4. The Chairman,
Tamil Nadu Pollution Control Board,
No.76, Anna Salai, Guindy,
Chennai, Tamil Nadu - 600 032.
5. The District Collector,
Tiruchirappalli District,
District Collector Office, Thiruchirappalli - 620 001.
6. Tiruchirappalli City Municipal Corporation,
Rep. by its Commissioner,
58, Bharathidasan Salai,
Opp. Campion School Cantonment,
Tiruchirappalli 620 001.

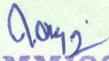
...Respondent(s)


COMMISSIONER
Tiruchirappalli City Corporation

**PRESENT STATUS CUM PROGRESS REPORT
SUBMITTED BY THE 6TH RESPONDENT**

I, P.M.N. Mujibur Rahuman, Son of Mr. Naina Mohamed, Muslim, aged about 49 years, presently holding the post of the Commissioner, Tiruchirappalli City Corporation, do hereby solemnly affirm and sincerely state as follows:-

1. I state that I am the Commissioner of Tiruchirappalli City Corporation, the 6th Respondent herein and as such I am well acquainted with the facts of the case from available records.
2. I humbly submit that this Hon'ble National Green Tribunal has taken cognizance Suo-Moto based on a news item published in the Tamil daily "Dinamalar - Chennai Edition" dated 13.07.2020 under the heading "**Delay in starting the Cultivation due to non-maintenance of Uyyakondan Canal**" and registered a case in Original Application No. 112 of 2020 (SZ).
3. I humbly submit that this Respondent had previously filed status reports before this Hon'ble Tribunal and the same may be taken as a part and parcel of this present status report.
4. I humbly submit that after considering the submissions made on behalf of all the parties and the reports submitted therein, the Hon'ble Tribunal was pleased to dispose of the matter on 13.09.2021 with a direction to this Respondent to file a periodical as well as progress report once in 6 months, with respect to the steps that have been taken towards maintenance of the Uyyakondan Canal and to prevent the discharge of sewage into the Canal.
5. I humbly submit that pursuant to the above, this Respondent is herewith submitting the following present action taken cum status report in this regard.


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6. I humbly submit that presently, under AMRUT Phase II UGSS Project, UGD works are being executed and are at the stage of completion, in the areas falling under Ponmalai Zone which includes Lawsons Road, Near Ayyappan Temple, Kasthuri Puram and in the areas falling under Ariyamangalam Zone which include Jothi Nagar, Ammakulam, Lakshmi puram, Shrinivas Nagar, Ganapathy Nagar, Kamaraj Nagar and Raja Colony. The following is the detailed present status of the works being executed :

S No.	Location	MH			SEWER LINE			REMARKS
		BOQ	Completed	Balance	BOQ	Completed	Balance	
	Phase II - Package I							
1.	Jothi Nagar (SPS II)	103	84	19	1585	1250	335	The works were delayed for want of NOC from ADB to carryout excavation by control blasting in Hard rock areas , as these areas are encountered with Hard rock. Now the NOC from ADB was received on 28.05.2021 and the works are in progress and the works will be completed by 31.07.2022.
2.	Lakshmi puram (SPS II)	54	31	23	1265	558m	707m	
3.	Ammakulam (SzPS I)	66	45	21	1940	883	1057	
4.	Srinivasa Nagar (SPS I)	48	45	3	1300	845	455	
5.	Ganapathi Nagar (SPS I)	29	29	0	783	710	73	
6.	Kamarajar Nagar (SPS III)	98	82	16	2390	1836	554	
	Phase II - Package II							
1	Raja Colony	113	108	2	2952	2881	71	The works are completed and HSC will be completed by 30.04.2022.


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7. I humbly submit that when the above project is completed by 28.02.2023, the discharge of sewage into the Uyyakondan Canal from about 10 places would be completely stopped.

8. I submit that the detailed present status of the AMRUT PHASE II UGSS project, is as follows :-

S No.	Details of the Project	Work to be completed as per contract	Work completed as on 25.03.2022	Pending work
1	Length of Sewer Main(K.m)	312.21	237.384	74.826
2	Length of Pumping Main (K.m)	24	16.458	7.542
3	Manhole (Nos)	12109	10018	2091
4	Pumping Station (Nos)	05	2 works completed. 3 works ongoing	-
5	Lifting Station (Nos)	24	5 works completed and are at testing operation stage. 16 works are completed. 2 works ongoing	-
6	Household Connections (Nos)	44569	29801	14768
7	Sewage Treatment Plant - Keelkalkandarkottai	1	84 %	1

9. I submit that the above mentioned works are scheduled to be completed by 28.02.2023 and brought into complete operation immediately thereupon. I further submit that as on date, Rs. 192.99 crores have been expended for the said project.


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 Tiruchirappalli City Corporation

10. I submit that in "Nithyanandapuram", all the underground sewage work is completed in all the houses in the said area and as such, all the sewage being let out in the said area has been stopped and prevented completely.

11. I submit that the following are the habitations from which the sewage that was let out in the canal, however now the same has been completely blocked:-

1. Ward No. 46, Femina Godown, Kumuli Thoppu.
2. Ward No. 48, Pakkali Street.
3. Nagalakshmi, 2/1 Ponvizha Nagar.
4. No. 57, Nagalakshmi, 2/1 Ponvizha Nagar.
5. Jamar Syed Mustaffa, 8/9 Ponvizha Nagar.
6. Ayesha Peevi, Ponvizhanagar.
7. Thirupathi, 9/1 Ponvizha Nagar.
8. Muhammed Ishaq, Ponvizha Nagar.
9. Vimala, 8/1 Ponvizha Nagar.
10. Muhammed Ali Jinna, 10, Ponvizha Nagar.
11. Ayesha Siddique, 6/1 Ponvizha Nagar.
12. Gunasekaran, 5, PakkaliTheru, Pantharinathapuram.
13. Renganathan, 10D, Pantharinathapuram, Pakkalistreet
14. Saraswathi, 6/26, Pantharinathapuram, Pakkali street.
15. Manimaran, 10D, Pantharinathapuram, Pakkali street.

12. I submit that in order to prevent the sewage being let out into the Uyyakondan Canal from the 26 areas in AzhvarThoppu, Puthu Reddy Street, Pakkali Street, Ponvizha Nagar, AzhvarThoppu 2nd and 3rd Street, Heber Road Opposite to PillayarKoyil Street, Heber Road Opposite to Kavery Theatre, vaickal Metu Street Opposite to Nataraj Hotel, NM Mosque, Palakkarai ROB Western and Eastern Area, Eda street Northwestern Area, Southwestern area, Northeastern Street, Southeastern Area, Mariyam Nagar, Duraisampuram First Street, Second Street, Third Street, Fourth Street and Fifth Street,


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the Underground Sewerage Scheme (Core Area) under the Smart City Scheme, was sanctioned for an amount of Rs. 210.00 Crores, on 24.02.2021 and the works are being undertaken as per the work order issued on 07.05.2021. **I submit that as on date, 12.33 % work has been completed and an amount of Rs.31.21 Crores (Include Mobilization Advance) has been expended for the said project.**

13. I submit that the following is the present status of the above scheme, which is scheduled to be completed by **May2023** :

S No.	Details of the work	Work to be completed as per contract	Status of the work as per 25.03.2022	Pending Work
1	Length of Sewage Main (K.M)	210.634	24.235	186.39
2	Length of Pumping Main (K.M)	67.58	0	67.58
3	Manhole (Nos)	9098	2258	6843
4	Lifting Station	8	7 works ongoing	1
5	No. of Household Connection	55155	0	55155

14. Further, I submit that the West, East, North, Northwest, Southwest and Northeast areas in the bridge ROB is being continuously cleaned and disinfected from time to time and steps are being taken to permanently stop the dumping of garbage in the area.

15. I submit that in order to prevent the sewage being let out from the Annal Gandhi Government Hospital, works are being duly undertaken with an estimated cost of Rs. 30 Lakhs from the funds of Tiruchirappalli Parliamentary Constituency and Rs. 40.00 Lakhs from the fund of Member of Rajya Sabha Perambalur.


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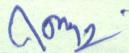
I submit that in the said scheme, out of 1350 metres, 1100 metres of Sewer Lines have been laid. I submit that out of 13 Manholes to be laid, **12** have been completed. I submit that the said works will be completed on or before 30.04.2023 and brought into operation.

16. I submit that the garbage found and dumped at a stretch of 2.600 km along the Uyyakondan Canal, has been removed using lorries and cleaned.

17. I further submit that for the beautification and maintenance of Uyyakondan Canal, RIVER FRONT DEVELOPMENT SCHEME, under the Smart City Scheme had been sanctioned for an estimated cost of Rs.18.32 crores. I submit that clean pathways along the bank and a park with fences and a compound wall, garden, art installations regarding the history of the Canal along with maintenance measures, have been established and **opened to the Public on 08.12.2021**, which was inaugurated by the Hon'ble Chief Minister and till date an amount of Rs. 14.36 crores has been expended towards the same.

18. I further submit that under the Smart City Scheme, to beautify the Uyyakondan Canal, two schemes in Reach 1 for 110 metres at an estimated cost of Rs. 0.95 Lakhs and in Reach 2 for 235 Metres at an estimated cost of Rs. 0.95 Lakhs, have been sanctioned and **works have been completed and opened for public use.** I submit that as on date **Rs. 1.90 Crores** have been expended for the said scheme. I further submit that this Respondent has completely prevented and ensured that garbage is not littered anywhere in the area by the Public.

19. I respectfully submit that this Respondent is taking earnest steps to protect the water body situated within its jurisdiction without any default and complying with the environmental rules in letter and spirit and without any default.

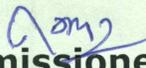

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20. I respectfully submit that this Respondent will ensure compliance of any and all directions issued by this Hon'ble Tribunal.

Under the above circumstances, I humbly pray that this Hon'ble Tribunal may be pleased to record the above status report and close the present application and pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the circumstances of the case and thus render justice.

Dated at Tiruchirappalli on this the 16th day of April, 2022.

6THRESPONDENT

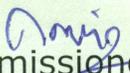

Commissioner
Tiruchirappalli City Corporation
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VERIFICATION

I, P.M.N. Mujibur Rahuman, Son of Mr. Naina Mohamed, Muslim, aged about 49 years, presently holding the post of the Commissioner, Tiruchirappalli City Corporation, do hereby verify that the contents of Paragraph Nos. 1 to 20 are true to the best of my knowledge and believed to be true on legal advice and that I have not suppressed any material fact.

Verified at Tiruchirappalli on this the 16th day of April 2022.

6THRESPONDENT


Commissioner
Tiruchirappalli City Corporation
COMMISSIONER
Tiruchirappalli City Corporation